

BENCH-I

NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA

Appeal No.514/KB/2017

Present: 1. Hon'ble Member (J) Shri Vijai Pratap Singh  
2. Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 09<sup>th</sup> January 2018, 10.30 A.M

Name of the Company	Aditya Kedia (Century Galvanising & Allied Products Pvt.Ltd) Versus- Registrar of Companies, W.B		
Under Section	252 (3)		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1. ARUNKUMAR MISHRA PETITIONER [Signature] 09/01/2018

ORDER

Ld. Counsel for the appellant is present.

ROC, West Bengal has filed his report which shows that appellant has not filed the balance sheet after 31<sup>st</sup> March 2014. Appellant is directed to file supplementary affidavit annexing the balance sheets for the financial years 2014-15 and 2016-17 within 15 days from today.

List it on 08/03/2018.

[Signature]  
(Jinan K.R.)  
Member (J)

[Signature]  
(V.P.Singh)  
Member (J)